

(ख) सिफारिशों के सम्बन्ध में एक विवरण सभा की मेत पर रख दिया गया है। [अध्यास में रखा गया देखिये। संख्या LT-206/69]

(ग) आशा है, सहायता देने वाले और सहायता लेने वाले देशों और अन्तर्राष्ट्रीय संस्थाओं द्वारा रिपोर्ट पर ध्यानपूर्वक विचार किया जायगा और अपनी नीतियां निर्धारित करते समय वे इन सिफारिशों को ध्यान में रखेंगे। अभी यह बनाना सम्भव नहीं है कि इस के परिणामस्वरूप सहायता के क्षेत्र पर क्या प्रभाव पड़ेगा।

**Foreign Assistance for Development of Visakhapatnam Port**

\*169. SHRI S. K. TAPURIAH : Will the Minister of FINANCE be pleased to state :

(a) whether any agreement for assistance has been reached with a foreign country for the development of the Visakhapatnam Port ;

(b) if so, the name of the country with whom the agreement has been signed ;

(c) the nature of assistance likely to be given by that country ; and

(d) the terms thereof ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) to (d). A Government delegation is currently holding discussions in Japan on matters relating to aid for Visakhapatnam outer harbour project, the nature and terms of which will be known only after the completion of negotiations.

**Fixation of Standards of Black and Green Tea of Himachal Pradesh and Uttar Pradesh**

\*170. SHRI HEM RAJ : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the recommendations of the

Indian Standards Institution for the fixation of standards of black and green tea of Himachal Pradesh and Uttar Pradesh have been received ; and

(b) if so, their nature and the action that Government proposed to take on them ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) No, Sir.

(b) Does not arise.

**Protein Deficiency in Diet of Indians**

\*171 SHRI B. K. MODAK :  
SHRI K. HALDAR :  
SHRI BADRUDDUJA :  
SHRI JYOTIRMOY BASU :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether he has taken note of the various concerns expressed by leading scientists about protein deficient diet in India ;

(b) if so, Government's reaction thereto ;

(c) the quantities of food-items containing proteins that have been allowed to be exported during the three years ; and

(d) whether Government are considering to restrict and ultimately ban export of such items till people in India get enough proteins ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Yes, Sir.

(b) The Government is taking necessary measures to counteract the deficiency of protein in the diet of people especially of the vulnerable segments.

(c) A statement giving the requisite information for the last three years is placed on the Table of the Sabha.

*Statement*

Export figures '000' tonnes

**Marine Products**

Years	Export
1966	19.2
1967	21.8
1968	24.8

**Hand Picked and Selected Groundnuts**

1966-67	—
1967-68	10
1968-69	37

**Pulses**

1966-67	30.8
1967-68	3.7
1968-69	26.3

(d) Export of certain protein rich items are allowed on a restricted basis within a small quota but there is no proposal to ban the export of any item. The quota is fixed keeping in view the internal requirements and only surplus is allowed to be exported.

**Demands of the All India Bank Employees Association For Setting up Banking Boards**

\*172. SHRI N. SREEKANTAN NAIR:  
SHRI D. N. PATODIA :

Will the Minister of FINANCE be pleased to state :

(a) whether Governments are aware that the All India Bank Employees Federation has demanded for immediate steps to be taken up in setting up Banking Boards for the nationalised banks ; and

(b) whether all the Bank Employees/Labour Associations have been consulted in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Some units of the Federation of bank employees affiliated to the All-India Bank Employees Federations as also other employees' and officers' Associations and Federations have urged upon Government that their representatives should be included in the Boards of Directors of the nationalised banks to be set up in pursuance of Section 13 (3) of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1969.

(b) The question of drawing up a scheme providing for the constitution of Boards of

Directors for the nationalised banks is under the consideration of Government.

**Increase in Coal Price**

\*173. SHRI DEVEN SEN : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the names of 45 private collieries which are reported to have accepted along with the National Coal Development Corporation the Railways offer of increase of coal price by 70 paise per ton and have agreed to supply coal ;

(b) how many of these collieries produce coking coal and the quantity produced ; and

(c) the total quantity of coal produced by these collieries and how much coal is needed by Government in a year ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) 220 private collieries have accepted the price increase of 70 paise per tonne. A statement giving the names of the collieries is laid on the Table of the House. [Placed in Library. See No. LT—2067/69]

(b) 37 of these collieries produce coking coal. Production of these collieries in 1967 was 2.5 million tonnes.

(c) Total production of coal in 1967 by these private collieries who have accepted Railway's offer is of the order of 41 million tonnes. At present, Railways' annual consumption of coal is of the order of 16 million tonnes.

बिल्ली में इन्द्रप्रस्थ बिजलीघर की मशीनरी में वृद्धियां

\*174. श्री शिव कुमार शास्त्री : क्या सिंघाईत तथा विद्युत मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मशीनरी में कुछ खराबी भा जाने के कारण बिल्ली में इन्द्रप्रस्थ के बड़े बिजलीघर में विद्युत जनन बन्द हो गया है ;

(ख) क्या यह भी सच है कि भारतीय